

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 20323 of 2018

(Arising out of Order-in-Original No. TVM-EXCUS-000-COM-47, 48 &
49-17-18 dated 10.10.2017 passed by the Commissioner of Central
GST and Central Excise, Thiruvananthapuram.)

Shri M.M. Hassan

....Appellant

Managing Director,
Bharat Broadcasting Network Limited
3rd Floor, Karimpanal Arcade, East Fort,
Thiruvananthapuram – 695 023.

VERSUS

The Commissioner of Central Tax

....Respondent

Central GST and Central Excise,
PB No.13, GST Bhawan, Press Club Road,
Thiruvananthapuram – 695 001.

APPEARANCE:

None for the Appellant

Shri Maneesh Akhoury, Asst. Commissioner (AR) for the Revenue.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 13.12.2024
DATE OF DECISION: 13.12.2024

This appeal is allowed. For Order, see order of date in
Customs Appeal No. 20322 of 2018.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**